



Government of India
Ministry of Commerce and Industry
Department of Commerce
DIRECTORATE GENERAL OF FOREIGN TRADE

Index & Agenda

Meeting No - NC/7/MEET/Feb/202122/14

Meeting Date - 04/03/2022

Meeting Index of Norms Committee - 7 Plastic / Rubber Items

THE CHAIRMANSHIP OF
 SHRI HARDEEP SINGH, ADDL. DGFT

Meeting No. 14/87ALC1/202122 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 04.03.2022, under the Chairmanship of Shri HARDEEP SINGH, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following attended the Meeting:

- 1) Shri Shaish Kumar, Technical Expert (Consultant), DGFT
- 2) Shri D.N. Mathur, Technical Expert (Consultant), DGFT
- 3) Shri Nand Lal, Consultant, DPIIT
- 4) Shri O.P. Sharma, Consultant, D/o C&PC
- 5) Shri S.K. Mohapatra, DDG
- 6) Smt. Geeta Verma A.S.O

Following are the decisions of the Norms Committee after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

Manual Cases

The Committee approved the minutes of Norms Committee -VII Meeting No. 14/87 dated 04.03.2022 since uploaded on DGFT website.

Case No. A-192	M/s. G B Rubber Products, Pune	HQ. F. No. 01/87/50/198/AM16	Deferred
NC Meet.No.14/22		RLA F. No. 31/83/40/273/AM15	
Dated: 04.03.2022		AA No.3110065508 dated 25.06.2015	

(Signature)
 सुहृत् कुमार महापात्र
 SUHRUT KUMAR MOHAPATRA
 उप महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 बाणिज्य विभाग / Deptt. of India
 भारत सरकार, नई दिल्ली
 उद्योग भवन, New Delhi

Subject:- Re-consider the decision of NC Meeting No.6/87 dated 10.08.2016 in respect of Advance Authorization No.3110065508 dated 25.06.2015 - M/s. G B Rubber Products, Pune.

Decision: The Committee considered the case as per Agenda and decided to call for following information after Personal Hearing held in meeting No. NC/7/MEET/Feb/2021-22/14 dated 04.03.2022.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 04.03.2022 on DGFT's New It Portal for examination of the case, Hence, the Committee decided to defer the case.

1. The firm may be requested to submit the specific details of the of the export products giving wastage wise table regarding from 10% to 100% or more.

Case No. A-193	M/s. Zahonero India Pvt. Ltd.	HQ. F. No. 01/87/50/198/AM16	Deferred
NC Meet.No.14/22		RLA F. No. 31/83/40/273/AM15	
Dated: 04.03.2022		AA No.3110065508 dated 25.06.2015	

Subject: - Request for fixation of norms in respect of Advance Authorization No.0510295759 dated 05.07.2011 - M/s. Zahonero India Pvt. Ltd., New Delhi.

Decision: The Committee considered the case as per Agenda and decided to call for following information after Personal Hearing held in meeting No. NC/7/MEET/Feb/2021-22/14 dated 04.03.2022.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 04.03.2022 on DGFT's New It Portal for examination of the case, hence, the Committee decided to defer the case.

1. GENERRIC NAME OF EXPORT PROEUCT AND IMPORT ITEM.
2. COMPLETE SPECIFICATION OF IMPORT ITTEM WITH CHEMICAL NAME WITH SOLID CONTENT.
3. MATERIAL BALABNCE BETWEEN EACH EXPORT PRODUCT AND INPUT (IMPORT + INDIGINOUS) ON TERMS PF WEIGHT.
4. ACTUAL EXPORT MADE WITH CORRONSPONDING INPUT IN WEIGHT TERMS.
5. COPY OF SOME OF SHIPPING BILL AND BILL OF ENTRY WITH FOR EACH LICENCE.

Case No. A-194	M/s. Zahonero India Pvt. Ltd.	HQ. F. No. 01/87/50/272/AM13	Deferred
NC Meet.No.14/22		RLA F. No. 05/24/40/229/AM13	
Dated: 04.03.2022		AA No.0510336112 dated 28.09.2012	

Subject: - Request for fixation of norms in respect of Advance Authorization No.0510336112 dated 28.09.2012. M/s. Zahonero India Pvt. Ltd., New Delhi.

Decision: The Committee considered the case as per Agenda and decided to call for following information after Personal Hearing held in meeting No. NC/7/MEET/Feb/2021-22/14 dated 04.03.2022.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 04.03.2022 on DGFT's New It Portal for examination of the case, Hence, the Committee decided to defer the case.

1. GENERRIC NAME OF EXPORT PROEUCT AND IMPORT ITEM.
2. COMPLETE SPECIFICATION OF IMPORT ITTEM WITH CHEMICAL NAME WITH SOLID CONTENT.
3. MATERIAL BALABNCE BETWEEN EACH EXPORT PRODUCT AND INPUT (IMPORT + INDIGINOUS) ON TERMS PF WEIGHT.
4. ACTUAL EXPORT MADE WITH CORRONSPONDING INPUT IN WEIGHT TERMS.
5. COPY OF SOME OF SHIPPING BILL AND BILL OF ENTRY WITH FOR EACH LICENCE.

Case No. A-195	M/s..Sundaram Industries Pvt. Ltd.	HQ. F. No. 01/87/50/455/AM21	Deferred
NC Meet.No.14/22		RLA F. No. 04/24/40/127/AM20	
Dated: 04.03.2022		AA No.0410166263 Dated 14.11.2019	

Sub: - Request for fixation of norms in respect of Advance Authorization No. 0410166263 Dated 14.11.2019 - M/s. Sundaram Industries Pvt. Ltd., Chennai.

Decision: The Committee considered the case as per Agenda and decided to call for following information after Personal Hearing held in meeting No. NC/7/MEET/Feb/2021-22/14 dated 04.03.2022.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 04.03.2022 on DGFT's New It Portal for examination of the case, hence, the Committee decided to defer the case.

1. The firm may be requested to submit the details of manufacturing process on the import item Steel Rim / Wheel Rim involved of if any with justification.

Case No. A-196	M/s.Indica Conveyors Ltd., Amritsar	HQ. F. No. 01/87/50/00011/AM22	Approved
NC Meet.No.14/22		RLA F. No. 30/24/40/00043/AM19	
Dated: 04.03.2022		AA No.3010104630 dated 12.03.2019	

Subject: Fixation of input output norms in respect of Advance Authorization No. 3010104630 dated 12.03.2019.

Decision:The committee considered the case as per agenda and decided to ratify the norms as applied as under:-



EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
PVC CONVEYOR BELT Net Contents of (1) High Tenacity Polyester Filament Yarn 1000 D and above : 162260 Kg (2) PVC Resin : 132353 Kg (3) Flame Resistant Plasticizer Reofos 508/ Isopropylate Triphenyl Phosphate (IPPP) / Disflamoll DPK : 73530 Kg	500000Kg	High Tenacity Polyester Filament Yarn 1000 D and above	168750Kg
		PVC Resin	135000Kg
		Flame Resistant Plasticizer - Reofos 508/ Isopropylate Triphenyl Phosphate (IPPP) / Disflamoll DPK	75000Kg
		Antimony Trioxide	10000Kg
		DOP / DINP Organic Chemical	25000Kg
		Resorcinol	9000Kg
		Zinc Borate	5000Kg
		Misc. Chem. like CPW (ChloroParaffin Wax) , Relevant Antistatic Agents	16000Kg

RA may take consequential action as per Policy / Procedures.

NOTE: Wastage allowed for "High Tenacity Polyester Filament Yarn 1000 D and above" is 4% and 2% for other import item.

Case No. A-197	M/s. Aluplast India Pvt. Ltd.	HQ. F. No. 01/87/50/913/AM19	Approved
NC Meet.No.14/22		RLA F. No. 34/24/40/250/AM-17	
Dated: 04.03.2022		AA No. 3410043209 dated 22.05.2017	

Subject: Fixation of input output norms in respect of Advance Authorization No. 3410043209 dated 22.05.2017

Decision: The committee considered the case as per agenda and decided to ratify the norms as applied as under:-

Export Item	Quantity	Import item	Quantity
UPVC Doors & Windows Profiles Accessories	157920Kg	1.PVC tropical Mix	37871.730Kg
		2.ap 3454 CaZn neutral (PVC Blend)	94374.560Kg
		3.ap 8554 (PVC Blend)	28411.050Kg
		4.Sicovinyl brown 29-069725 (U-PVC Colour Master Batch)	1084.661Kg
		5.PVC-Granulate soft black	395.481Kg
		6.Protection foil w/w aluplast 25mm(38.075 Roll)	NET+1%
		7.Protection foil w/w aluplast 35mm(79.101 Roll)	NET+1%
		8.Protection foil w/w aluplast 40mm(117.497 Roll)	NET+1%
		9.Protection foil w/w aluplast 50mm(23.042 Roll)	NET+1%
		10.Protection foil w/w aluplast 60mm(58.053 Roll)	NET+1%
		11.Protection foil w/w aluplast 80mm(28.426 Roll)	NET+1%
		12.Nut Tree,(1922.855 Sq. Mtrs)	448.218 Kg

Signature

		(PVC Colour Foil)	
		13. Golden Oak. (3777.001 Sq. Mtrs) (PVC Colour Foil)	880.419Kg
		14. Mahagony. (736.995 Sq. Mtrs) (PVC Colour Foil)	171.794Kg
		15. Anthracite. (402.077 Sq. Mtrs) (PVC Colour Foil)	93.724Kg
		16. Mocca. (1617.878 Sq. Mtrs) (PVC Colour Foil)	377.127Kg
		17. LDPE-Coex wrapping foil 7,00 M (12.159 Roll)	306.407Kg
		18. Ocker (U-PVC Colour Master Batch)	759.636Kg

RA may take consequential action as per policy/procedures.

NOTE: Wastage allowed for import item No. 6 to 11 is +1% and 5 % for other import item.

Case No. A-198 NC Meet.No.14/22 Dated: 04.03.2022	M/s. Pavaman Poly Products Pvt. Ltd	HQ. F. No. 01/87162/00096/AM17 RLA F. No. 07/24/040/00416/AM-13 AA No. 0710092949 dated 07.01.2013	Transfer
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Sub: - Review application for ratification of Norms Advance Authorization No. 0710092949 dated 07.01.2013.

Decision: The Committee considered the case as per Agenda and it was observed that the Export product appears to be Engineering Item, which are dealt in Norms Committee-1, Hence, it was decided to **transfer the case to NC-1.**

Case No. A-199 NC Meet.No.14/22 Dated: 04.03.2022	M/s. Chiripal Poly Film Ltd,	HQ. F. No. 01/87/50/778/AM21 RLA F. No. 08/24/40/00072/AM-21 AA No. 0810148086 dated 10.07.2020	Approved
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Sub: - Request for fixation of Ad-hoc Norms in respect of AA No. 0810148086 dated 10.07.2020.

Decision:- The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
Polyester Metallized Film	1Kg	Purified Terephthalic Acid (PTA)	0.8814Kg
		Mono Ethylene Glycol (MEG)	0.3496Kg
		Aluminium Wire	0.0246Kg
		Evaporation Boats	0.007 Number

Signature

RA may take consequential action as per policy/procedures.

Case No. A-200	M/s. Kwik Patch Pvt. Ltd	HQ. F. No. 01/87/50/872/AM21	Deferred
NC Meet.No.14/22		RLA F. No. 08/24/40/00097/AM-21	
Dated: 04.03.2022		AA No. 0410167137 dated 05.10.20.20	

Subject:- Fixation of input norms in respect of Advance Authorization No. 0410167137 dated 05.10.20.20.

Decision:Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 04.03.2022 on DGFT's New It Portal for examination of the case, Hence, the Committee decided to defer the case.

1. Manufacturing process, indicating stage wise wastage of Raw materials and details about import item Tire Plug REL Liner.
2. Calculation for the requirement of all the raw materials (both imported and indigenous), indicating net import content and wastage separately for the manufacture of export item, as per Appendix 4 E.
3. As per details given, the total inputs (both imported and indigenous) are 1.43 Kg / Kg of export production, therefore, to give justification for higher wastage.

Case No. A-201	M/s. Aluplast India Pvt. Ltd.	HQ. F. No. 01/87/50/904/AM19	Approved
NC Meet.No.14/22		RLA F. No. 34/24/40/70/AM17	
Dated: 04.03.2022		AA No. 3410042270 dated 14.06.2016	

Subject:- Request for fixation of Norms in respect of in respect of Authorization Authorization No. 3410042270 dt.14.06.2016 of M/s. Aluplast India Ltd, Vadodara.

Decision:The committee considered the case as per agenda and decided to ratify the norms as applied as under:-

Export Item	Quantity	Import item	Quantity
1.UPVC Doors & Windows ProfilesAccessories (Articales No. 1090690005850) [23849.400 Mtrs](Net contentof Import ItemNo. One shouldnot be less than25793.126 Kg, Item No. Eight 68Rolls)	25793Kg	PVC tropical Mix	80773Kg (5% Wastage)
2.Accessories (Articales No.1193950005850)[18041.400Mtrs](Net contentof import itemshoud not be lessthan item No.One 18375.166Kg, Item No.Five700.908Kg,Item No. Seven26 Roll,	19076Kg	ap 3454 CaZn neutral (PVC Blend)	24137Kg (5% Wastage)

Item No.Nine 26Roll)			
3.UPVC Doors & Windows ProfilesAccessories (Articales No.1193930005850) [17988.750Mtrs](Net contentof import itemshoud not be lessthan item No.One 20021.479Kg, Item No.Five1378.838 Kg, Item No. Six51 Roll, Item NoTen 26 Roll)	21400Kg	ap 8554 (PVC Blend)	36669Kg (5% Wastage)
4.UPVC Doors & Windows ProfilesAccessories (Articales No.1090780005850) [10108.800Mtrs](Net contentof import itemshoud not be lessthan item No.One 12737.088Kg, Item No.Seven 14 Roll,Item No. Eight 14Roll)	12737Kg	Sicovinylbrown29- 069725 (U-PVC Master Batch)	492Kg (5% Wastage)
5.UPVC Doors & Windows ProfilesAccessories (Articales No.1000780005850) [27717.300Mtrs](Net contentof import itemshoud not be lessthan item No.Two 34923.798Kg, Item No.Seven 40 Roll,Item No. Eight 40Roll,)	34923Kg	PVC Granulatesoftblack	3366KG (5% Wastage)
6.UPVC Doors & Windows ProfilesAccessories (Articales No.111395) [15630 Mtrs](Net contentof import itemshoud not be lessthan item No.Two15600.774Kg, Four 318.383Kg, Five607.226kg,)	16526Kg	Protectionfoil w/waluplast 25mm (Roll)	1% wastage as per packing policy
7.UPVC Doors & Windows ProfilesAccessories (Articales No.111393) [6780 Mtrs](Net contentof import itemshoud not be lessthan item No.Two 7387.671 Kg, Item No.Four 150.920 kg,Item No. five519.687 kg.)	8058Kg	Protectionfoils w/waluplast 35mm (Roll)	1% wastage as per packing policy
		Protectionfoils w/waluplast 40mm (Roll)	1% wastage as per packing policy
		Protectionfoils w/waluplast 50mm (Roll)	1% wastage as per packing policy
		Protectionfoils w/waluplast 60mm (Roll)	1% wastage as per packing policy

RA may take consequential action as per policy/procedures.

NOTE: Wastage allowed for import item No. 1 to 5 is 5% and 1% for other import item.

Case No. A-202 NC Meet.No.14/22 Dated: 04.03.2022	M/s. Rathna Packaging India Pvt. Ltd.	HQ. F. No. 01/87/50/934/AM19 RLA F. No. 07/24/40/161/AM17 AA No. 0710110389 dated 08.09.2016	Approved
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Sub: -Request for amendment of norms fixed in NC Meeting No.9/87 dated 11.09.2019 in respect of Advance Authorization No.0710110389 dated 08.09.2016 - M/s. Rathna Packaging India Pvt. Ltd., Bangalore.

Decision: The committee considered the case as per agenda and decided to amend the quantity of Import item Nos. 2 & 3 as under:-

S. No.	Import Item	Quantity as per AA	Import item	Quantity as per norms fixed in Meeting No. 9/87 dated 25.09.2019	Revised Quantity
1.	Low Density Poly Ethylene	80MT	0.0870Kg	0.0840Kg	No Change
2.	Linear Low Density Poly Ethylene (LLDPE)	400MT	0.4348Kg	0.2940Kg	0.420Kg/Kg
3.	Metallocene Linear Low Density Poly Ethylene (Metallocene LLDPE)	320MT	0.3478Kg	0.4620Kg	0.336Kg/Kg
4.	Polyethelene Terephthalate	200MT	0.2174Kg	0.2040Kg	No Change

RA may take consequential action as per policy/procedures.

Case No. A-203 NC Meet.No.14/22 Dated: 04.03.2022	M/s. WackerMetroark Chemicals Pvt. Ltd.	HQ. F. No. 01/87/50/08/AM18 RLA F. No. 02/24/40/253/AM17 AA No. 0210207475 dated 17.03.2017	Deferred
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Sub: - Request for fixation of norms in respect of Advance Authorization No.0210207475 dated 17.03.2017 - M/s. WackerMetroark Chemicals Pvt. Ltd., Kolkata.

Decision:-The committee considered the case as per agenda and decided to remind C&PC to expedite the comments and deferred the case.

Case No. A-204 NC Meet.No.14/22 Dated: 04.03.2022	M/s. Pavaman Poly Products Pvt. Ltd	HQ. F. No. 01/87/162/00106/AM17 RLA F. No. 07/24/40/289/AM-13 AA No. 0710091637 dated 30.10.2021	Transfer
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Sub: - Review application for ratification of Norms Advance Authorisation No. 0710091637 dated 08.10.2012.

Decision: The Committee considered the case as per Agenda and it was observed that the Export product appears to be Engineering Item, which are dealt in Norms Committee-1, Hence, it was decided to **transfer the case to NC-1.**

Case No. A-205 NC Meet.No.14/22 Dated: 04.03.2022	M/s. Jain Irrigation Systems Ltd.	HQ. F. No. 01/87/162/127/AM-15 RLA F. No. 03/83/40/289/AM-09 AA No. 0310483881 dated 26.08.2008	Deferred
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Subject:- Request for correction of description of export product as per our application for Redemption Re-consider Purpose only.

Decision:-The Committee considered the case as per Agena and decided to call for information of following deficiencies in its meeting No. NC/MEET/Feb/2021-2022/14 dated 04.03.2022.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 04.03.2022 on DGFT' New IT Portal for examination of the case Hence, the Committee decided to defer. the case.

1. Copy of Application at the time of insurance of Licence.
2. Copy of Licence issued.
3. Resion for change in export Product.

Case No. A-206 NC Meet.No.14/22 Dated: 04.03.2022	M/s. PoineerPolyleathersPvt. Ltd	HQ. F. No. 01/87/50/1041/AM19 RLA F. No. 05/24/40/604/AM-19 AA No. 0510409474 dated 25.01.2019	Approved
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Subject: Fixation of input output norms in respect of Advance Authorization No. 0510409474 dated 25.01.2019

Decision:The committee considered the case as per agenda and decided to ratify the norms as applied with 7% wastage as under:-

Export Item	Quantity	Import item	Quantity
PVC Flex of GSM (220-610)	1.0Kg	1. PVC RESIN (SUSPENSION GRADE) 2. PLASTISIZER (DOP/DOA/DINP)	0.4583Kg 0.1834Kg

		3. TITANIUM DIOXIDE	0.0550Kg
		4. PROCESSING AID	0.0340Kg
		5. PVC LUBRICANT	0.0046Kg
		6. OPTICAL BRIGHTENING AGENT	0.0010Kg
		7. WARP KNITTED POLYESTER FABRIC (REL GSM)	0.1735Kg

RA may take consequential action as per policy/procedures.

Case No. A-207	M/s. PoinerPolyleathersPvt. Ltd	HQ. F. No. 01/87/50/189/AM20	Approved
NC Meet.No.14/22		RLA F. No. 05/24/40/178/AM-20	
Dated: 04.03.2022		AA No. 0510411029 dated 24.06.2019	

Subject: Fixation of input output norms in respect of Advance Authorization No. 0510411029 dated 24.06.2019

Decision: The committee considered the case as per agenda and decided to ratify the norms as applied with 7% wastage as under:-

Export Item	Quantity	Import item	Quantity
PVC Flex of GSM (220-610)	1.0Kg	1. PVC RESIN (SUSPENSION GRADE)	0.4583Kg
		2. PLASTISIZER (DOP/DOA/DINP)	0.1834Kg
		3. TITANIUM DIOXIDE	0.0550Kg
		4. PROCESSING AID	0.0340Kg
		5. PVC LUBRICANT	0.0046Kg
		6. OPTICAL BRIGHTENING AGENT	0.0010Kg
		7. POLYESTER YARN (REL DENIER)	0.1780Kg

RA may take consequential action as per policy/procedures.

Case No. A-208	M/s. PoinerPolyleathersPvt. Ltd	HQ. F. No. 01/87/50/166/AM20	Approved
NC Meet.No.14/22		RLA F. No. 05/24/40/150/AM-20	
Dated: 04.03.2022		AA No. 0510410908 dated 12.06.2016	

Subject: Fixation of input output norms in respect of Advance Authorization No. 0510410908 dated 12.06.2016.

Decision: The committee considered the case as per agenda and decided to ratify the norms as applied as under:-

Export Item	Quantity	Import item	Quantity
PVC Flex of GSM (220-610)	1.0Kg	1. PVC RESIN (SUSPENSION GRADE)	0.4583Kg
		2. PLASTISIZER (DOP/DOA/DINP)	0.1834Kg
		3. TITANIUM DIOXIDE	0.0550Kg
		4. PROCESSING AID	0.0340Kg
		5. PVC LUBRICANT	0.0046Kg
		6. OPTICAL BRIGHTENING AGENT	0.0010Kg
		7. WARP KNITTED POLYESTER FABRIC (REL GSM)	0.1735Kg

Note: For Import Item 2 Plasticizer, item actually used amongst (DOP/DOA/DINP) shall be allowed Wastage allowed 7%.

RA may take consequential action as per policy/procedures.